

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 66

C.P. (IB)/107(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **VIKAS PURUSHOTAMLAL SARAF**

Section 94(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Prerak Talati i/b Jain Law Partners LLP for the Petitioner through VC.

Ld. Counsel seeks further time to serve a copy of the petition to the IBBI. List this matter on Board on **13.05.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)